

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): This Ministry have no information in the matter.

Social Sciences Research Centre

*2307. **Shri K. K. Das:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a new research centre for social sciences is proposed to be established in Calcutta jointly sponsored by UNESCO and the Government of India;

(b) if so, the details of the scheme;

(c) the contribution made, if any by the Government of West Bengal; and

(d) the total expenditure and the proportion of it to be borne by (i) UNESCO (ii) the Government of India and (iii) the Government of West Bengal?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (c). A Statement is laid on the Table of the House. [See Appendix XI, annexure No. 47.]

Kunzru Committee's Report

*2302. { **Shri Dhulekar.**
Shri Radhelal Vyas:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1274 on the 31st August, 1955 and supplementaries raised thereon and state whether the Kunzru Committee's report will be circulated among the Members of Parliament or placed on the Table of the House?

The Deputy Minister of Defence (Sardar Majithia): It will not be in the public interest to do so.

Settlement of Displaced Persons in Andaman Islands

*2304. **Shrimati Ila Palchoudhury:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have received any representation from an association in the Andaman Islands known as 'Andamanian Association' in regard to the settlement of displaced persons from East Pakistan in the Andaman Islands; and

(b) if so, nature of the representation?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b) Some general representations have been received

from the Association recently containing among other things the request that in settling displaced persons from the mainland, regard should be paid to the requirements of the local people and land should be reserved for them in South Andamans.

Works Committee

*2309. **Shri A. K. Gopalan:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether Works Committee has been constituted under the Survey of India as required by the Industrial Disputes Act, 1947; and

(b) if so, whether the Survey of India Karamchhari Class IV Union was consulted?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) No, Sir.

Inter-University Youth Festival

*2310. **Shri M. Islamuddin:** Will the Minister of Education be pleased to state:

(a) whether Government propose holding an inter-University Youth Festival this year also in Delhi;

(b) if so, when it will be held; and

(c) the estimated expenditure to be incurred this year as compared to the last year?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

(b) From 23rd to 30th October, 1955.

(c) An expenditure of about Rs. 1.35 lakhs was incurred last year. Sanction of Rs. 2.7 lakhs has been made for the coming Festival.

Dramatic Art in Schools

*2313. **Shri M. D. Joshi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that instructions have been sent to the State Government that dramatic performances should be staged by students in Secondary Schools as a part of school activities;

(b) if so, when these instructions were issued; and

(c) the amount of grants if any, sanctioned for this purpose to each State?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.